

From,

The Registrar General,
High Court of Judicature at
Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow-226010.

No. 91 /Admin. (Services)/2025 Dated: Allahabad: February 27, 2025

Subject: Regarding nomination for online training programme, scheduled to be held on 28.02.2025 from 04:30 PM onwards on "Procedure and implementation of NSTEP in criminal courts as well as the implementation of ICJS with special focus on uploading the court's order to Jail Portal, Prisoner Induction Document (PID) and Pre Trial Number (PTN)" in compliance to the directions of Hon'ble Court's order dated 31.01.2025 in case of Sachin vs State of U.P and another, Application under Section 482 No.- 32881 of 2024.

Sir,

With reference to Institute's letter no. JTRI/2025-2279, dated 25.02.2025, on the above captioned subject, I have been directed to inform you that the Hon'ble Court has been pleased to approve the Institute's proposal with regard to organize **Online training programme** scheduled to be held in the evening of **Friday, 28.02.2025 from 04:30 PM onwards** for all the Judicial Officers of the State of Uttar Pradesh.

Also, the Hon'ble Court has been pleased to nominate all the Judicial Officers of the State of Uttar Pradesh to participate in the aforesaid Online training programme as scheduled.

I am, therefore, to request you to kindly take necessary action, accordingly.

Yours Sincerely,

sd/-

(Surender Kumar)

Registrar (J)(Services)

"For Registrar General"

No. 91 (i)/Admin.(Services)/2025 Dated: Allahabad: February 27, 2025

Copy forwarded to:-

1. The Principal Secretary (Law) & L.R., Government of U.P, Lucknow for kind information and necessary action.
2. All the District Judges/Principal Judges, Family Courts of Uttar Pradesh with the request to kindly attend the captioned **online** training programme on Friday, 28.02.2025 from 04:30 PM onwards and also direct the Judicial Officers under their administrative control to attend the same.
3. All the Presiding Officers of Motor Accident Claims Tribunals of Uttar Pradesh (**Information Available on Hon'ble Court's website**).
4. All the Presiding Officers and Registrars of Land Acquisition, Rehabilitation and Resettlement Authorities (LARRAs) of Uttar Pradesh (**Information Available on Hon'ble Court's website**).
5. All the Presiding Officers of Commercial Courts of Uttar Pradesh (**Information Available on Hon'ble Court's website**).
6. All the other Judicial Officers working on deputation basis in Uttar Pradesh (**Information Available on Hon'ble Court's website**).

(Satish Kumar Pushkar)

sd/-

Joint Registrar

"For Registrar General"